

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3802  
ANSWERED ON:16.05.2006  
RECOGNITION TO PVT. SCHOOLS  
Murmu Shri Hemlal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the norms prescribed in the bylaws of CBSE for new and old affiliated Schools;
- (b) whether any difficulty has cropped up in renewal of recognition to the old private schools again due to changes made in the affiliation bylaws of CBSE in 2001;
- (c) if so, the details thereof;
- (d) the details of private and Government Schools which have been de-recognised during the said period in view of the lack of basic infrastructure and other malpractices in private educational institutions, State and UT wise; and
- (e) the total number of various CBSE recognised Schools in the country particularly Jharkhand and Bihar during the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) As per the bye-laws of CBSE, the following norms have been prescribed for grant of affiliation to schools:

(i) The school should be run by a Registered Society or Trust.

(ii) The society/Trust running the school should be of non-proprietary character.

(iii) The school should have about two acres of land. For cities having population exceeding 25 lakh and for notified hilly areas minimum requirement of land is 1 acre. In Delhi, Mumbai, Calcutta and Chennai, the minimum requirement of land is 2000 sq. mts. However, considering the requests made from different stake holders, the CBSE has made a recent change in the Affiliation Bye laws by giving relaxation in land requirement conditions. Schools having atleast 1.5 acres of land in place of 2 acres are also considered for grant of affiliation.

(iv) The Society/School should have obtained 'NOC' from the State Govt.

(v) The school should have adequate physical and academic facilities.

(b) No. Sir. Any changes in affiliation bye-laws have generally a prospective effect.

(c) Does not arise.

(d) A list of the schools disaffiliated by CBSE during the year 2001 is annexed at Annexure I.

(e) State wise number of schools affiliated with the Board during the years 2003, 2004 and 2005 are annexed at Annexure II.